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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	1	6656200	1	6656200	0.77				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	88949651	1	88949651	10.31				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	761059591	4	753204060	87.33			7855531.00	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	16	12795273	14	11090126	1.29		292000	1413147	<u>Annexure 6</u>
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	5775294	3	2540684	0.29		15000	3219610.00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		32	875236009	23	862440721	100.00		307000	12488288	